

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
18-09-2024 AT 10:30 AM**

**Company Petition IB/98/2021  
AND  
IA(IBC) 707/2024 in Company Petition IB/98/2021  
u/s. 95 of IBC, 2016**

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

Harikrishna Polavarappu & Varam Bio Energy Pvt Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA(IBC) 707/2024**

Learned Proxy counsel for applicant/Creditor present physically.

Learned Counsel Mr Purnachandra Rao, for Respondent No.1 present through Video Conference.

Matter passed over.

Matter called again. Learned counsel Smt Sarvani Desi Raju, for applicant present through Video Conference. Heard learned counsel for applicant/creditor in part.

For continuation, matter adjourned to 01.10.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**